GOVERNMENT OF INDIA MINISTRY OF JAL SHAKTI,

DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION

RAJYA SABHA

UNSTARRED QUESTION NO. 2340

ANSWERED ON 09.08.2021

IMPLEMENTATION OF RAIN WATER HARVESTING PROGRAMME

2340 SHRI IRANNA KADADI

Will the Minister of JAL SHAKTI be pleased to state:

- (a) whether Government has taken adequate measures for effective implementation of rain water harvesting programmes and if so, the details thereof;
- (b) the details of financial assistance provided to different States including Karnataka under the said programmes during the last three years and the current year, State-wise;
- (c) the technology being used for rain water harvesting at present;
- (d) whether Government proposes to develop/implement any new technique for rain water harvesting; and
- (e) if so, the details thereof?

ANSWER

MINISTER OF STATE FOR JAL SHAKTI & FOOD PROCESSING INDUSTRIES

(SHRI PRAHLAD SINGH PATEL)

(a) Yes, Sir. Water being a State subject, steps for augmentation, conservation and efficient management of water resources including rain water harvesting are undertaken by the respective State Governments and Central Government augments the efforts of the State Governments by providing technical and financial assistance to them through various schemes and programmes. However, Central Government implements a number of schemes and programmes for effective implementation of rain water harvesting. Major schemes/programmes of the Government which inter-alia focuses on rain water harvesting include Atal Bhujal Yojana (Atal Jal), Watershed Development Component – Pradhan Mantri Krishi Sinchai Yojana (WDC-PMKSY), Ground Water Management and Regulation, Atal Mission for Rejuvenation and Urban Transformation (AMRUT), Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS), Jal Shakti Abhiyan: Catch the Rain (JSA:CTR) etc. Central Government also propagates best practices on the rain water harvesting from time to time which can be adopted and replicated by any individual/ organisation.

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- (b) Rain Water Harvesting is only one of the components in the above mentioned schemes implemented by the Central Government. Central Government extends financial assistance to the states for all the components of the scheme as a whole and the data regarding funds released separately for rain water harvesting are not maintained for all the schemes. However, details regarding central funds disbursed during the last three years and for the current financial year under these schemes/programmes are available at **Annexure-I** to **Annexure-III**.
- (c) to (e) The rain water harvesting structures are created depending upon soil strata, climatic conditions, hydrogeological terrain and other localised factors. Some of the new techniques used for rain water harvesting include roof top rain water harvesting systems; reuse & recharge of bore wells; revival of old wells & traditional water harvesting structures; protection, removal of encroachment & deepening of water bodies etc. Central Government lays down guidelines from time to time to create rain water harvesting structures depending upon various parameters. Central Ground Water Board (CGWB) has prepared a 'Master Plan for Artificial Recharge to Ground Water- 2020' which inter-alia indicates various rain water harvesting structures for different terrain conditions of the country including estimated cost. Besides, various technologies commonly used for rain water harvesting have been described in the 'Manual on Artificial Recharge of Ground Water' of Central Ground Water Board. Model Building Bye-Laws, 2016 and other guidelines/ bye-laws formulated by Ministry of Housing and Urban Affairs also indicates the basic concepts of rain water harvesting. Government also encourages and disseminates the use of new technologies and techniques on rain water harvesting.

Annexure referred to in reply to part (b) of Rajya Sabha Unstarred Question No. 2340 to be answered on the 09.08.2021 regarding "IMPLEMENTATION OF RAIN WATER HARVESTING PROGRAMME".

State-wise details funds released during last three years as Central share under WDC-PMKSY

Sl.	State	Central funds released (Rs. Crore) during the year				
No		2018-19	2019-20	2020-21		
1	Andhra Pradesh	139.15	144.39	43.89		
2	Arunachal Pradesh	19.17	55.71	5.80		
3	Assam	66.55	49.03	169.26		
4	Bihar	46.77	88.367	-		
5	Chhattisgarh	57.03	47.07	-		
6	Gujarat	151.84	77.93	-		
7	Haryana	10.00	7.13	13.68		
8	Himachal Pradesh	24.04	66.87	-		
9	Jharkhand	28.83	36.77	41.92		
10	Karnataka	101.07	21.76	6.16		
11	Kerala	13.06	48.77	-		
12	Madhya Pradesh	162.41	221.278	84.90		
13	Maharashtra	163.33	103.00	-		
14	Manipur	14.14	1.46	-		
15	Meghalaya	6.69	1.19	-		
16	Mizoram	23.14	22.27	-		
17	Nagaland	38.51	137.55	3.53		
18	Odisha	102.17	83.11	1.75		
19	Punjab	-	-	-		
20	Rajasthan	299.00	119.43	449.89		
21	Sikkim	-	2.12	-		
22	Tamil Nadu	90.59	-	-		
23	Telangana	81.93	33.50	60.34		
24	Tripura	15.89	10.75	11.74		
25	Uttarakhand	6.98	-	-		
26	Uttar Pradesh	-	-	-		
27	West Bengal	46.39	92.87	-		
28	^UT of Jammu & Kashmir	71.87	-	91.21		
29	UT of Ladakh	-	-	6.15		
	Total	1780.55	1472.33	990.22		

[^] Figures relating to UT of Jammu & Kashmir are composite figures for the UTs of Jammu & Kashmir and Ladakh upto 2019-20.

Note-1: There is no sanctioned project in Goa.

Note: 2 No release during the current financial year

Source: Department of Land Resources, Government of India.

ANNEXURE-II

Annexure referred to in reply to part (b) of Rajya Sabha Unstarred Question No. 2340 to be answered on the 09.08.2021 regarding "IMPLEMENTATION OF RAIN WATER HARVESTING PROGRAMME".

State-wise disbursement of funds under Atal Bhujal Yojana for the years 2020-21 and 2021-22#.

STATE	Financial Year 2020-21 (Rs. In crore)	Financial Year 2021-22 (Rs. In crore)		
	Funds disbursed	Funds disbursed (as on 05.08.2021)		
Gujarat	10.26	3.71		
Haryana	20.80	9.63		
Karnataka	21.52	5.73		
Madhya Pradesh	6.33	2.93		
Maharashtra	20.35	10.20		
Rajasthan	22.05	10.36		
Uttar Pradesh	7.69	2.88		
Total	109.00	45.44		

[#] The scheme was launched on 25th December, 2019

Annexure referred to in reply to part (b) of Rajya Sabha Unstarred Question No. 2340 to be answered on the 09.08.2021 regarding "IMPLEMENTATION OF RAIN WATER HARVESTING PROGRAMME".

SL.	STATE/UT	RENT YEAR UNDER MAHATMA GA 2021-22		2020-21			2019-20		2018-19	
No.		Number of works	Expenditure in Rs. Lakh	Number of works	Expenditure in Rs. Lakh	Number of works	Expenditure in Rs. Lakh	Number of wor ks	Expenditure in Rs. Lakh	
1	ANDAMAN AND NICOBAR	71	14.8	933	150	81	32.55	74	22.9	
2	ANDHRA PRADESH	59369	90077.51	712283	136411.6	58930	67225.66	60620	76079.94	
3	ARUNACHAL PRADESH	186	218.29	952	611.97	190	581.2	69	934.29	
4	ASSAM	22790	13325.84	356067	28713.92	13658	10427.14	11090	9099.08	
5	BIHAR	87868	31819.12	2642345	251212.2	51425	21950.36	20952	18532.07	
6	CHHATTISGARH	44891	51111.95	376106	103666.2	50759	69588.13	44568	56610.96	
7	GOA	55	28.47	8	0.05	38	16.35	12	0	
8	GUJARAT	21926	31944.1	194291	23095.47	24995	22632.78	22076	19061.09	
9	HARYANA	2425	3172.49	16218	4371.44	2693	4784.04	1835	5427.89	
10	HIMACHAL PRADESH	11443	2851.72	100335	23664.49	16090	5963.08	19933	9232.16	
11	JAMMU AND KASHMIR	19511	1125.56	42894	4763.75	18013	4144.61	11849	3301.39	
12	JHARKHAND	38231	7136.39	1379373	256956.5	27191	9042.52	30020	9136.23	
13	KARNATAKA	128278	80605.83	1342556	182795.6	69501	112083.5	52211	58117.1	
14	KERALA	77436	16254.99	263429	81619.91	73267	85108.07	61072	90176.13	
15	LADAKH	285	29.77	838	239.61	261	178.96	229	83.44	
16	LAKSHADWEEP	37	0	0	0	36	1.84	39	2.34	
17	MADHYA PRADESH	161895	163519.6	1445930	244091.7	95661	153029	72296	97871.08	
18	MAHARASHTRA	19480	7960.62	809460	84011.66	32510	19145.73	47457	31880.87	
19	MANIPUR	2996	5704.93	838	174.79	3902	5640.97	1437	3024.49	
20	MEGHALAYA	8748	3057.77	26147	6759.33	8464	18876.23	2342	5419.51	
21	MIZORAM	659	1838.63	17628	32136.29	1384	3532.38	1575	3772.23	
22	NAGALAND	720	527.49	365	389.95	554	3502.64	431	1788.46	
23	ODISHA	55051	38497.86	1025277	116949.7	29753	19726.97	13201	15155.02	
24	PUDUCHERRY	30	45.03	0	0	87	497.58	70	340.05	
25	PUNJAB	2020	692.95	59860	6710.81	1517	1080.55	804	919.08	
26	RAJASTHAN	82374	110927	961425	153342.9	57627	169593.9	47002	113304.2	
27	SIKKIM	1303	279.35	8722	3310.38	1498	846.78	686	408.27	
28	TAMIL NADU	107679	165226.4	628678	149317.9	135732	312080	93619	218706.2	
29	TELANGANA	112563	66246.83	377016	44506.27	126893	44838.91	128357	54169.81	
30	THE DADRA AND NAGAR HAVELI AND DAMAN AND DIU	2	0	0	0	2	0	2	0	
31	TRIPURA	7476	5670.24	31702	11932.99	9745	13174.39	8035	9404.46	
32	UTTAR PRADESH	110463	27453.24	1401382	202497	83639	74403.33	68109	74375.37	
33	UTTARAKHAND	18368	2961.89	42463	7237.47	16182	7465.72	12201	6042.55	
34	WEST BENGAL	81226	26568.04	2859625	330902.7	80410	49946.31	87637	42225.56	
	Total	1287855	956894.7	17125146	2492544	1092688	1311142	921910	1034624	

Source: Ministry PRural Development